

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 29th January, 2018

Time : 10.30 A.M.

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTIONS				
1.	Appeal No. 38/2017(CZ) (M.A.No.503/17)	Fine Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr.OmShankarShrivastava,Adv Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ramendra Vishwakarma, Mr. Brijraj Singh, Adv.	
2.	Appeal No. 39/2017(CZ) (M.A.No.504/17)	Kaushik Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr.OmShankar Shrivastava, Mr. Brijraj Singh, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ramendra Vishwakarma, Adv.	
FOR ADMISSION				
3.	Review Application No. 10/2017 In O.A. No. 126/2016	Mangalam Cement Ltd. Vr. State of Rajasthan & Ors	Mr. Shrey Raj Saxena, Adv.	
AFTER NOTICE				
4.	Original Application No. 131/2017(CZ)(THC) (W.P.No.8169/11)	Ashfaque Ahmed Vs State of MP & Ors.	Mr. Avinash Zargar, Adv. for Petitioner	
5.	Original Application No. 132/2017(CZ) (W.P.No.4277/17)	Prakash Tomar Vs State of MP & Ors.	Mr. Prabhat Kumar Shukla, Adv. Mr. S.P. Tiwari, Adv. Mr. Pravin Diwedi, Adv. Mr. M.S. Tiwari, Adv.	
6.	Original Application No. 61/2017(CZ) (M.A.No.352/17) (M.A.No.402/17) (M.A.No.479/17) (M.A.No.543/17)	Kamal Patel Vs The Union of India & Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
FOR COMPLETION OF PLEADING				
7.	Original Application No. 103/2017(CZ) (M.A.No.454/17)	Ram Bihari Sharma Vs Municipal Commisioner, Rewa & 5 Ors.	Mr. Praveen Diwedi, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Parul Bhadoria, Adv,	
FOR COMPLIANCE				
8.	Original Application No. 57/2017(CZ)	Piyush Mishra Vs The Commissioner, Nagar Palika Nigam, Bhilai & 3 Ors.	Ms. Aarushi Gaur Chauhan, Adv. Mr. Abhishek Vaishnav, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in